HIGH COURT OF JAMMU &KASHMIR AND LADAKH (Office of the Registrar Judicial Srinagar)

NOTIFICATION

No. 153 /275

Dated 23-4-25

Subject:

Extension of last date for filing up of application forms for allotment of chamber(s) in Lawyers Chamber Building, High Court Complex, Srinagar in pursuance to notification

No.123/RJS dated 02.04.2025.

It is hereby notified for all the concerned that since various representations have been received by this office from the advocates with regard to extension of time for submission of application forms for allotment of chamber(s) in Lawyers Chamber Building, High Court Complex, Srinagar, notified pursuant to Notification No.123/RJS dated 02.04.2025, as such, the last date for submission of application forms for allotment of chamber(s) is extended upto 25th April,2025.

Registrar Judicial

Copy to:-

- 1. Registrar General, High Court of J&K and Ladakh at Jammu for information.
- 2. Incharge NIC for uploading the notification on the official website of the High Court of J&K and Ladakh, Srinagar.